

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.1977/95

New Delhi this the 19th day of Oct.1995.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)  
Hon'ble Mr R.K.Ahooja, Member (A)

Ms Rajeshwari Negi  
R/o Windrush Hill Estate  
Navbahar, Shimla  
Himachal Pradesh.

...Applicant

(By advocate: Shri Ajit Pudussery)

Versus

The Union Public Service Commission'  
through its Chairperson  
Dholpur House  
Shahjehan Road  
New Delhi

...Respondent

O R D E R(Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Heard the learned counsel of the applicant and perused the application. Learned counsel seeks permission to withdraw the application with liberty to the applicant to take up the matter further with the UPSC. Reserving that liberty, the application is closed as withdrawn.

R.K.Ahooja

(R.K.Ahooja)  
Member (A)

aa.

A.V.Haridasan

(A.V.Haridasan)  
Vice Chairman (J)